

primary processing, storage, packaging, transportation etc. Tribal Co-operative Marketing Development Federation of India Limited (TRIFED) is developing Van Dan Yojna IT platform and mobile application. The IT platform and mobile application are ready for launch.

(b) and (c) About Van Dan Yojna IT platform, TRIFED has discussed multiple times with the stakeholders (State Nodal Agencies and Implementing agencies). Currently they are engaged and being trained to use the application and provide data for already created Van Dhan Kendras.

Implementation of Pradhan Mantri Matru Vandana Yojana

1744. DR. L. HANUMANTHAIHAH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the present status of implementation of Pradhan Mantri Matru Vandana Yojana (PMMVY);

(b) the details of amount allocated to each State under the scheme;

(c) the Total number of women benefited by the scheme the details thereof, State-wise including Karnataka;

(d) whether the Government is aware that large number of women did not get the benefit of the scheme; and

(e) if so, the details thereof and the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The Ministry of Women and Child Development is implementing the Centrally Sponsored Pradhan Mantri Matru Vandana Yojana (PMMVY) with effect from 01.01.2017. So far, 3,82,62,840 applications have been received from 1,51,07,981 beneficiaries across the country on Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) (as on 02.03.2020). The maternity benefits amounting to ₹5574 crore/- (including Central and State share) have been paid to 1,34,93,697 eligible beneficiaries.

(b) and (c) The State/UT-wise, including Karnataka, details of funds released and number of beneficiaries benefitted under PMMVY are given in the Statement (*See below*).

(d) and (e) No incident of eligible women being denied benefits under PMMVY has come to the notice of the Ministry.

Statement

State/UT-wise, including the State of Karnataka, details of central share of funds released and number of beneficiaries benefited under the Pradhan Mantri Matru Vandana Yojana (PMMVY) (as on 02.03.2020)

Sl. No.	State/UT	Central share of Funds released to States/UTs (₹ in lakh)	Number of beneficiaries benefited
1	2	3	4
1.	Andaman and Nicobar Islands	331.24	4,371
2.	Andhra Pradesh	31,249.11	8,50,620
3.	Arunachal Pradesh	948.83	12,225
4.	Assam	22,361.30	4,43,389
5.	Bihar	25,458.50	9,84,120
6.	Chandigarh	881.50	15,623
7.	Chhattisgarh	10,498.58	3,30,875
8.	Dadra and Nagar Haveli	306.92	5,780
9.	Daman and Diu	181.46	3,112
10.	Delhi	416.24	1,36,733
11.	Goa	24,478.32	12,243
12.	Gujarat	13,760.94	6,34,378
13.	Haryana	6,654.47	3,70,044
14.	Himachal Pradesh	6,375.94	1,28,592
15.	Jammu and Kashmir	12,357.92	1,26,069
16.	Jharkhand	26,606.93	3,64,130
17.	Karnataka	15,469.47	7,19,666

1	2	3	4
18.	Kerala	50.18	4,22,004
19.	Lakshadweep	54,958.41	552
20.	Madhya Pradesh	49,806.50	15,18,750
21.	Maharashtra	1,960.58	14,07,084
22.	Manipur	1,491.78	27,091
23.	Meghalaya	1,692.38	17,584
24.	Mizoram	1,258.87	16,874
25.	Nagaland	4,955.01	15,846
26.	Odisha*	7,526.33	5
27.	Puducherry	515.09	13,437
28.	Punjab	9,343.83	2,44,073
29.	Rajasthan	30,744.11	8,35,578
30.	Sikkim	463.32	6,304
31.	Tamil Nadu	1,5056.2	5,08,950
32.	Telangana**	7,581.40	0
33.	Tripura	2,470.93	50,069
34.	Uttar Pradesh	81,990.94	24,21,064
35.	Uttarakhand	6,802.65	1,11,137
36.	West Bengal	21,952.51	7,35,325
TOTAL		4,98,958.69	1,34,93,697

* The State is implementing its own Maternity Benefit Programme.

** The State is implementing its own Maternity Benefit Programme. The Ministry allows the State to implement PMMVY with State's Maternity Programme under co-branding. Technical integration has been tested.